
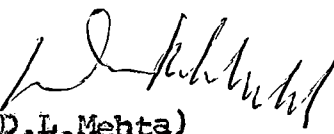
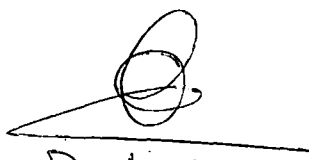


C. A. T. Bench, JAIPUR

Date of Order	Orders MP 167 /93
17.3.93	<p data-bbox="495 372 1285 425">None present on behalf of the petitioner.</p> <p data-bbox="487 478 1369 917">M.P. is allowed. The applicant is allowed to implead the persons referred in para 1 of the M.P. as additional parties. The applicant shall also file the amended cause title within one week. The M.P. stands disposed of. Put up the O.A. on 13.4.1993 for admission.</p> <div data-bbox="487 917 798 1103"> (B.N. Dhoundiyal) Member (A)</div> <div data-bbox="1100 917 1486 1103"> (D.L. Mehta) Vice Chairman.</div> <hr/> <p data-bbox="554 1383 1444 1768">Copy sent to the app. & r/f no 81 on vide 2403 to 2404</p> <p data-bbox="546 1808 1402 1901">Date 2-4-93</p> <div data-bbox="764 1955 1075 2194"> 30/8/80</div>